### GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

## LOK SABHA UNSTARRED QUESTION NO. 63 TO BE ANSWERED ON 21/06/2019

#### **ADVISORY TO TV CHANNEL**

63. DR. SUBHASH RAMRAO BHAMRE: SHRI KULDEEP RAI SHARMA: SHRIMATI SUPRIYA SULE:

Will the Minister of INFORMATION & BROADCASTING

be pleased to state:

- (a) the details of advisories issued by the Government to television channels during the last three years;
- (b) whether policy guidelines have been issued for uplinking of television channels from India, if so, the details thereof:
- (c) whether his Ministry has issued any advisory regarding carrying of news and current affairs content on TV channels recently, if so, the details thereof and the objective behind the move;
- (d) whether all the TV channels are complying with the said advisories, if so, the details thereof and if not, the reasons therefor, and
- (e) the steps taken by the Government to ensure that all the TV channels comply with the Government advisories?

#### **ANSWER**

# THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR)

- (a): Issuing advisories as per law is a continuous process. This Ministry issues advisories to private satellite TV channels from time to time for ensuring adherence to the Programme and Advertising Code as prescribed under the Cable Television Networks (Regulation) Act, 1995 and the Rules framed thereunder. The Government has issued 32 advisories in the past three years and the current year. Further, 34 advisories had been issued between 2011 and 2014.
- (b): Policy Guidelines for Uplinking Television Channels from India, notified in July, 2000 were amended in December, 2011 and are available on Ministry's website i.e. <a href="https://www.mib.gov.in">www.mib.gov.in</a>.
- (c) to (e): In accordance with the Uplinking Guidelines, 2011, an advisory dated 22.05.2019 was issued by this Ministry advising all TV channels to carry programmes as mandated under the category of their permission viz. News and Current Affairs and Non-News & Current Affairs.

All private satellite TV channels are required to adhere to the Guidelines and advisories issued thereunder. Appropriate action is taken whenever any violation/contravention takes place.

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